

C.C.P. 95/2006 In O.A. 396/2001.

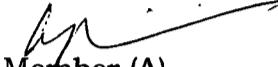
12.1.2009

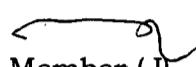
Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Dr. A. K. Mishra, Member (A)

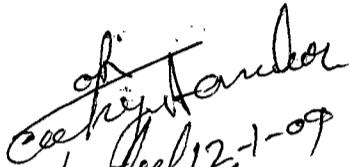
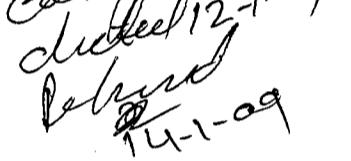
Appl: Sri Surendran P.

Resp: None.

Applicant counsel submits that C.C.P. has become infructuous and the same has been recorded and thus C.C.P. is dismissed as infructuous. Notices are discharged.


Member (A)


Member (J)


Sri Surendran P.
dated 12-1-09

Dr. A. K. Mishra
14-1-09